

Courses without approval of AICTE

862. DR. KANWAR DEEP SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the All India Council for Technical Education (AICTE) receives compliance reports from State Governments to its requests to take action against institutions running courses without its approval;

(b) if so, the number of such requests made and compliance reports received during the last three years, State-wise; and

(c) the specific action taken and results obtained therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) No, Sir.

(b) and (c) Does not arise. However, AICTE publishes a list of "Unapproved Institutions" on its website based on the complaints received from various stakeholders, advertisements etc. and also informs the State Governments where such unapproved institutions exist and requests them to take suitable steps against such institutions to safeguard the interest of students.

Children without schooling

†863. SHRI RAM NATH THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has data regarding children who are not going to school, at present;

(b) if so, the details thereof, State-wise;

(c) the number of children from extremely backward classes, Scheduled Castes, Scheduled Tribes and Minority communities who are not attending schools; and

(d) the details of measures being adopted by Government to ensure that all such children go to schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) As per an independent survey commissioned in 2014 by Ministry of Human Resource Development, 60.64 lakh children were estimated to be out of school in the age group of 6 to 13. State-wise

†Original notice of the question was received in Hindi.

details are given in Statement (*See* below).

(c) As per the survey, 19.66 lakh children from Scheduled Caste community, 10.07 lakh children from Scheduled Tribe community, 22.06 lakh children from Other Backward Class community and 16.61 lakh children from minority communities were estimated to be out of school in the age group of 6-13 years. Data in respect of out of school children from extremely backward classes is not available.

(d) The Sarva Shiksha Abhiyan (SSA) is implemented as a Centrally Sponsored Scheme in partnership with State Governments and UT Administrations for universalization of elementary education across the country and to meet the objective of Right of Children to Free and Compulsory Education (RTE) Act, 2009 which is the legal framework that entitles all children between the age group of 6 to 14 years free and compulsory admission, attendance and completion of elementary education. It provides for children's right to an education of equitable quality, based on principles of equity and non-discrimination. To achieve the goal of universal access and retention, 2.04 lakh primary schools and 1.59 upper primary schools have been sanctioned to States and UTs under SSA till 31.03.2016. Preference for opening of school is given to tribal areas, and areas with high concentration of Scheduled Castes, Scheduled Tribes and minority population. 3609 Kasturba Gandhi Balika Vidyalayas, which are residential schools for girls at upper primary level, have also been sanctioned to the States for improving access to marginalised girls particularly out of school, either drop out or never enrolled. As per Unified District Information System for Education 2015-16 (provisional), the number of total children enrolled at elementary level has increased from 15.1 crores in 1998-99 to 19.67 crore at present.

Additionally, other strategies adopted under SSA such as strengthening infrastructure facilities, maintaining pupil-teacher ratios in schools, providing incentives like free textbooks, uniforms for eligible category of children and mid-day meal in schools have proved to be useful in increasing the enrolment of children in elementary schools.

Statement*State-wise details of Out of School Children*

Sl. No.	State	No. of Out of school children
1.	Andaman and Nicobar Islands	1015
2.	Andhra Pradesh (including Telangana)	107829
3.	Arunachal Pradesh	6517
4.	Assam	157813
5.	Bihar	1169722
6.	Chandigarh	1090
7.	Chhattisgarh	167072
8.	Dadra and Nagar Haveli	745
9.	Daman and Diu	421
10.	Delhi	85084
11.	Goa	00
12.	Gujarat	159308
13.	Haryana	43879
14.	Himachal Pradesh	2176
15.	Jammu and Kashmir	45468
16.	Jharkhand	140426
17.	Karnataka	122139
18.	Kerala	33161
19.	Lakshadweep	267
20.	Madhya Pradesh	450952
21.	Maharashtra	145326
22.	Manipur	7037

Sl. No.	State	No. of Out of school children
23.	Meghalaya	17237
24.	Mizoram	972
25.	Nagaland	2896
26.	Odisha	401052
27.	Puducherry	285
28.	Punjab	91578
29.	Rajasthan	601863
30.	Sikkim	535
31.	Tamil Nadu	57529
32.	Tripura	4518
33.	Uttar Pradesh	1612285
34.	Uttarakhand	86794
35.	West Bengal	339239
TOTAL		6064230

Source: IMRB Survey, 2014.

Admissions on fake caste certificates

864. SHRI ANIL DESAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the All India Council for Technical Education (AICTE) has decided to weed out those who have secured admission in engineering institutes on reserved seats by providing fake caste certificates;

(b) if so, the details thereof; and

(c) by when engineering colleges affiliated to AICTE would submit the data on this subject and action would be taken against students who have violated the reservation rules?